



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

02/08/2019

O.A./260/2016

R C SAHOO

-V/S-

M/O ECONOMICS AFFAIRS

ITEM NO: 4

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.A.C.Deo

Notes of The Registry	Order of The Tribunal
	None for the applicant. No one was present on behalf of the applicant on the previous date i.e. 29.3.2019.
	Learned counsel for the respondents is present and heard. he submitted that the OA is filed belatedly with an application for condonation of delay.
	Since no one is present on behalf of the applicant, the OA is dismissed in default for non prosecution on the part of the applicant, along with MA 402/2016 and MA 614/2016.
	There will be no order as to costs.

(GOKUL CHANDRA PATI)
MEMBER (A)

I.Nath

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